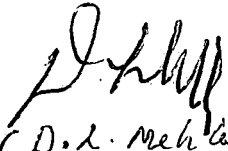


C. A. T. Bench, JAIPUR

Date of Order	Orders
24.8.94	Mr. P. K. Sharma - Counsel for applicant. Mr. K. M. Shrivastava - Counsel for respondents. The Officer Incharge present along with the Counsel for the respondents and submits that the payment has been made from the date of filing of the O.A. up to the date of joining. In the light of the submission made by the Officer Incharge the C.P. is dismissed and the notice is discharged.  (C.P. Sharma) M(A)  (D.L. Mehta) V.R.
	Copy sent to the apt. & P. C. Co en vid 5123 & 5124 Date 25/8/94 